

Sharda Devi Vs Durga Prasad

Court: Allahabad High Court

Date of Decision: May 7, 2019

Acts Referred: Code Of Civil Procedure, 1908 " Section 96, 100, 103, Order 41 Rule 31Uttar Pradesh Zamindari Abolition And Land Reforms Act, 1950 " Section 9

Hon'ble Judges: J.J. Munir, J

Bench: Single Bench

Advocate: Janardan Sahai, M.K. Tripathi, V.K. Tripathi, M.K. Gupta

Final Decision: Dismissed

Judgement